

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No. 1341 of 2015

Dated: 18th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

M/s Sanwariya Gas Ltd.

.... Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Chandershekhar for
Mr. S.K. Pandey

Counsel for the Respondent(s) : --

ORDER

Counsel for the applicant/appellant seeks a week's time to obtain instructions in the matter.

List the matter on **01.04.2016**. On that day, appropriate orders will be passed.

(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg

(Justice Ranjana P. Desai)
Chairperson